

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No.1898/2016**

New Delhi this the 7<sup>th</sup> day of June, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)**

Sumit Rana  
34 years unemployed,  
S/o. Shivnarayan Rana,  
R/o. 237, Paradise Apartments, Sector-18,  
Rohini, Delhi-110 085. ....Applicant

(By Advocate: Mr. G. K. Tanwar)

Versus

Delhi Subordinate Services Selection Board @ DSSSB,  
FC-18, Institutional Area, Karkardooma,  
Delhi-110 092.  
Government of NCT of Delhi ...Respondent

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

**O R D E R (O R A L)**

**Justice M. S. Sullar, Member (J) :**

At the very outset, learned counsel for the applicant intends to withdraw the O.A, as having become infructuous.

2. Therefore, the O.A is hereby, dismissed as having become infructuous, as prayed for.

(Justice M. S. Sullar)  
Member (J)

/Maya/